

V.DURAISAMY

INTERIM RESOLUTION PROFESSIONAL OF  
M/S.THAY LIFT AND SHIFT PVT LTD  
IBBI Reg No; IBBI/IPA-002/IP-N00609/2018-19/11862  
No.397, Precision plaza, Third floor, Annasalai,  
Teynampet, Chennai-600018

VERIFICATION AND DETERMINATION OF CLAIM

(Under Regulation 7 to 15 of IBBI(Insolvency Regulation process for Corporate persons)Regulation 2016)

Party Name	VANJAX SALES PVT LTD
Identification Number	CIN : U51102TN1981PT C008688
Address	Regd: off unit - 1 (VXC-1) 343, Sidco Industrial Estate, Annalattu, Chennai 600 098
Contact Number	
E-Mail ID	Jfk@vanjax.com
Nature of Creditor	Operational creditor
Claim Received on	17/7/2019. Mail Received on 17/7/2019.

CLAIM DETAILS

CLAIM AS PER CREDITOR			
Payables against bills	40,50,000	Payables against bills	
Interest claim		Interest claim recognized on	
	1200960	books	
Other Claims		Other Claims recognized in books	
Total Claim	52,50,960	Total Payable as per Books	

Claim admitted as per the provisions of chapter IV of IBBI (Insolvency Resolution process for corporate persons) Regulation ,2016	5250960/-
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Reason for Admission/Rejection of claim	CIRP ordered by Hon'ble NCLT Chennai bench, admitting the above claim.
PLACE: CHENNAI	
DATE: 18.07.2019.	

  
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